

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-36-2020

Vasudev Madkaikar. Petitioner.

Versus

State of Goa and others. Respondents.

Mr. S.D. Lotlikar, Senior Advocate with Mr. J. Karn, Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Ms. Sapna Mordekar, Addl. Govt. Advocate for Respondents No. 1 & 2.

Mr. G. K. Sardesai, Advocate for Respondent No.3.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.**

Date : 5th January, 2021.

P.C. :-

At the request of Mr. Lotlikar, the learned Senior Advocate for the Petitioner, place this matter in the week commencing from 11th January, 2021.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.